

[Translation]

Fall in export of tea

189. SHRI DILEEP SINGH BHURIA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the tea industry is facing great difficulties due to fall in its export last year and also due to very low yield per hectare as compared to Kenya; and

(b) if so, the steps taken in the matter ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) No, Sir.

(b) Does not arise.

Export of Indian tea at lower rates to the Soviet Union and Poland

190. SHRI DILEEP SINGH BHURIA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Indian gets lower price for tea which is exported to Soviet Union and Poland under the bilateral agreement concluded with these countries;

(b) whether it is proposed to scrap this bilateral system to promote the export of tea and to make this export profitable so that higher price for tea may be obtained on the basis of good quality of tea in the open world market;

(c) whether it is proposed to bring down the production cost of tea by producing cheaper packing material in place of plywood;

(d) if so, whether the Union Government have taken any action in regard; and

(e) if so, the details thereof ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) No, Sir. The purchases are made in public auctions in competition with domestic and other foreign buyers. The prices paid by the USSR for Indian teas are generally better.

(b) There is no such proposal, under consideration.

(c) to (e). The Tea Board has entrusted to Indian Institute of Packaging, a study on development of alternative packing material in place of plywood chests.

Financial assistance from World Bank

191. SHRI DILEEP SINGH BHURIA : Will the Minister of FINANCE be pleased to state :

(a) the financial assistance received so far from World Bank and allied financial agencies for different schemes in the country during the current financial year so far;

(b) whether this amount is far less than the amount proposed; and

(c) if so, how the targets fixed for the Sixth Five Year Plan will be achieved in the absence of this assistance ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The amount of World Bank group assistance indicated in the Aid India Consortium for the Bank fiscal year 1986 (1st July, 1985 to 30th June, 1986) is US \$ 2500 million. A list of projects for which World Bank group loans/credits have been approved for India during the financial year 1985-86 is given in the attached statement.

(b) No, Sir.

(c) Does not arise.

Statement*Amount in US\$ million*

Sl. No.	Name of the project	Amount of loan/credit		
		IBRD	IDA	IFC
1.	National Highways	200	—	—
2.	Chandrapur Thermal Power	300	—	—
3.	Rihand Power Transmission	250	—	—
4.	Kerala Power Project	176	—	—
5.	ICICI Export Development	250	—	—
6.	National Social Forestry	—	165	—
7.	Population Project-IV	—	51	—
8.	Kerala Water Supply	—	41	—
9.	West Bengal Minor Irrigation	—	99	—
10.	Maharashtra Irrigation-III	—	160	—
11.	National Agricultural Research-III	—	72	—
12.	Larsen & Toubro Ltd.	—	—	13.45
13.	Gujarat Rural Housing Finance and Development Corporation	—	—	0.20 (Equity)
14.	Bajaj Tempo Ltd.	—	—	15.62
15.	Escorts Ltd.	—	—	6.00

Frauds in Nationalised Bank

192. SHRI K. D. SULTANPURI : Will the Minister of FINANCE be pleased to state :

(a) the number of fraud cases detected in various nationalised banks in the country during 1985;

(b) the amount involved in these fraud cases;

(c) whether connivance of bank personnel was also found in these fraud cases; and

(d) the number of bank personnel found guilty in these cases and action taken against them during 1985 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Irrespective of the date of actual occurrence of the fraud, during 1985, RBI received reports from 28 public sector banks of the commission of 2157 frauds in the country, involving Rs. 53.48 crores (Approx).

(c) and (d). Reserve Bank of India has reported that some of the frauds in advances portfolio of the banks have taken place due to negligence/connivance of bank employees. The number of delinquent employees against whom action is taken/being taken for their involvement in cases of frauds, as reported by public sector banks to RBI, for the quarter ended 31st March, 30th June and 30th September, 1985 is as under :